

ANNEXURE 6															
Name of the corporate debtor: RABIRUN VINIMAY PVT. LTD;					Date of commencement of liquidation: 05th March 2020;					List of stakeholders as on :					
List of operational creditors (Other than Workmen and Employees and Government Dues)															
Sl. No.	Name of creditor	Identificati on No.	Details of claim received			Details of claim admitted							Amount of claim rejected	Amount of claim under verificati on	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?( Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingen t claim	Amount of any mutual dues,that may be set-off			
1	BAGRECHA & ASSOCIATES	File no. RVPL/OC/19-20/01	29-02-2020	30,976.00	-	Supply of goods and services	-	Not applicable	-	-	-	-	30,976.00	-	Claim amount rejected after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
2	SWAJIT ABRASIVES (P) LTD.	File no. RVPL/OC/19-20/02	18-03-2020	13,68,190.00	10,15,507.58	Supply of goods and services	-	Not applicable	-	4.00	-	-	3,52,682.42	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
3	KAPSEK ENGINEERS PVT. LTD.	File no. RVPL/OC/19-20/03	18-03-2020	10,325.00	10,325.00	Supply of goods and services	-	Not applicable	-	0.04	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
4	MAHAVIR XPERT TECHNOPLAST PVT. LTD	File no. RVPL/OC/19-20/04	18-03-2020	1,00,180.00	93,910.00	Supply of goods and services	-	Not applicable	-	0.37	-	-	6,270.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
5	D.K.ENTERPRISE	File no. RVPL/OC/19-20/05	19-03-2020	1,90,200.00	99,130.00	Supply of goods and services	-	Not applicable	-	0.39	-	-	91,070.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
6	H.K.SALES CORPORATION	File no. RVPL/OC/19-20/06	20-03-2020	57,159.00	57,519.00	Supply of goods and services	-	Not applicable	-	0.23	-	-	-360.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
7	SPEED GO LOGISTICS	File no. RVPL/OC/19-20/07	23-03-2020	4,55,576.00	4,55,576.00	Supply of goods and services	-	Not applicable	-	1.79	-	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
8	SUVAS CERAMIC ABRASIVES	File no. RVPL/OC/19-20/08	24-03-2020	22,76,780.00	17,31,030.20	Supply of goods and services	-	Not applicable	-	6.82	-	-	5,45,749.80	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
9	GANDHI ABRASIVES CORPORATION	File no. RVPL/OC/19-20/09	28-03-2020	22,43,726.00	18,24,811.40	Supply of goods and services	-	Not applicable	-	7.19	-	-	4,18,914.60	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
10	PLASTOCHEM INDIA PVT. LTD.	File no. RVPL/OC/19-20/10	29-03-2020	13,33,999.00	12,57,091.12	Supply of goods and services	-	Not applicable	-	4.95	-	-	76,907.88	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
11	TECH MART ENGINEERING	File no. RVPL/OC/19-20/11	01-04-2020	50,83,872.45	17,70,874.90	Supply of goods and services	-	Not applicable	-	6.98	-	-	33,12,997.55	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
12	H. M. BROTHERS	File no. RVPL/OC/19-20/12	02-04-2020	2,68,096.25	2,55,116.38	Supply of goods and services	-	Not applicable	-	1.01	-	-	12,979.87	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
13	PLANT & EQUIPMENT SERVICES (BIMAN GHOSH)	File no. RVPL/OC/19-20/13	03-04-2020	60,795.00	44,231.00	Supply of goods and services	-	Not applicable	-	0.17	-	-	16,564.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
14	TAPARIA BROTHERS	File no. RVPL/OC/19-20/14	03-04-2020	9,67,292.35	8,28,172.00	Supply of goods and services	-	Not applicable	-	3.26	-	-	1,39,120.35	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
15	CJ DARCL LOGISTICS LIMITED	File no. RVPL/OC/19-20/15	04-04-2020	1,76,419.00	1,48,437.00	Supply of goods and services	-	Not applicable	-	0.58	-	-	27,982.00	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed?(Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted				Amount of contingent claim
16	GMT Industries Limited	File no. RVPL/OC/19-20/16	06-04-2020	1,33,51,237.00	1,33,51,237.00	Supply of goods and services	-	Not applicable	-	52.60	-	-	-	Claim amount admitted vide order dated: 23.06.2015, by the arbitration award of district and sessions judge Faridabad.
17	TRANSPORT CORPORATION INDIA LIMITED	File no. RVPL/OC/19-20/17	27-05-2020	1,85,265.00	1,22,748.29	Supply of goods and services	-	Not applicable	-	0.48	-	-	62,516.71	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
18	SHREE VISHAKARMA TRANSPORT	File no. RVPL/OC/19-20/18	26-06-2020	3,34,413.00	1,81,893.00	Supply of goods and services	-	Not applicable	-	0.72	-	-	1,52,520.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
19	SHRI TRADING CORPORATION	File no. RVPL/OC/19-20/19	28-07-2020	11,78,419.00	11,78,419.00	Supply of goods and services	-	Not applicable	-	4.64	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
20	AMPCO METAL INDIA PVT. LTD.	File no. RVPL/OC/19-20/20	19-08-2020	5,22,117.00	5,22,117.00	Supply of goods and services	-	Not applicable	-	2.06	-	-	-	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor.
21	MAHENDRA TRADING COMPANY	File no. RVPL/OC/19-20/21	19-08-2020	2,19,705.95	1,44,735.00	Supply of goods and services	-	Not applicable	-	0.57	-	-	74,970.95	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
22	SEARCH AND CORDON SECURITY PVT LTD	File no. RVPL/OC/19-20/22	03-04-2020	8,62,489.00	1,42,279.00	Supply of goods and services	-	Not applicable	-	0.56	-	-	7,20,210.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
23	GLOBAL(INDIA) BEARING CORPORATION	File no. RVPL/OC/19-20/23	21-10-2020	3,04,632.00	1,45,227.00	Supply of goods and services	-	Not applicable	-	0.57	-	-	1,59,405.00	Principle claim amount admitted after confirmation and reconciliation of balances from the books of accounts of the corporate debtor. Interest amount was not admitted as the creditor not submitted with us any contract, agreement or purchase order in which the interest clause was mentioned.
				3,15,81,864.00	2,53,80,386.87					100.00			62,01,477.13	